

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 18/01/2018**

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. ANIL CHOUDHARY

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	E/711/2007	Chief Workshop Manager (Central Railway) -Vs- CCE NASHIK	Advait M. Sethna, Advocate /DR	*
2	E/1608/2007	Essel Propack Ltd -Vs- CCE THANE I	PDS Legal /DR	* No Notice
3	E/621/2008	Tata Motors Limited -Vs- COMMISSIONER CE & ST (LTU) MUMBAI	IP/DR	*
4	E/627/2008	. Jai Jyotawali Steel Pvt. Ltd. -Vs- CCE THANE I	IP/DR	*
5	E/413/2009	Nitin Khandelwal -Vs- CCE THANE I	IP/DR	*
6	E/731/2008	CCE MUMBAI - III -Vs- Polycarp Printers (I) Pvt. Ltd.	DR/IP	* No Notice
7	E/1042/2008	CEAT Ltd. -Vs- CCE MUMBAI - III	Mulla & Mulla /DR	* Issue Notice
8	E/264/2009	CEAT Limited -Vs- CCE MUMBAI - III	Mulla & Mulla /DR	* Issue Notice
	E/CROSS/36/2009			
9	E/1085/2008	Spacotech Equipments And Structurals Pvt. Ltd. -Vs- CCE THANE I	Mayur Shroff /DR	*
10	E/1086/2008	Gautam Ghosh -Vs- CCE THANE I	Mayur Shroff /DR	*
11	E/1087/2008	Ganesh Chandra Ghosh -Vs- CCE THANE I	Mayur Shroff /DR	*
12	E/42/2009	Start Rite Shoes Pvt. Ltd. -Vs- CCE MUMBAI - I	IP/DR	*
13	E/43/2009	Ashok Mane -Vs- CCE MUMBAI - I	IP/DR	*
14	E/101/2009	CCE THANE II -Vs- 1] Gaylord Engineers	DR/IP	* No Notice
15	E/282/2009	CCE THANE II -Vs-	DR/M.H.Patil	*

		Gaylord Engineers		
16	E/472/2009	Sheetal Exports -Vs- CCE MUMBAI - I	IP/DR	*
17	E/473/2009	Karishma Overseas -Vs- CCE MUMBAI - I	IP/DR	*
18	E/480/2009	Vikram International -Vs- CCE MUMBAI - I	IP/DR	* Issue Notice
19	E/587/2009	CCE MUMBAI - I -Vs- Ashapura Industries Pvt. Ltd.	DR/IP	* Issue Notice
20	E/477/2009	Batra International -Vs- CCE MUMBAI - I	IP/DR	*
21	E/478/2009	Sameer Exports -Vs- CCE MUMBAI - I	IP/DR	*
22	E/479/2009	Guria Textiles -Vs- CCE MUMBAI - I	IP/DR	*
23	E/513/2009	P. D. Velvet & Fur Industries -Vs- CCE MUMBAI - II	PDS Legal /DR	*
24	E/514/2009	Hawkins Cookers Ltd. -Vs- CCE MUMBAI - III	PDS Legal /DR	*
25	E/1092/2009	Maneesh Exports (EOU) -Vs- CCE BELAPUR	IP/DR	* Issue Notice
26	E/1093/2009	Ampson Engineering Pvt. Ltd. -Vs- CCE THANE II	Vinay S.Sejpal /DR	* Issue Notice
27	E/85822/2015	MAHANAGAR GAS LTD -Vs- CCE MUMBAI - II	M.H.Patil /DR	
28	E/85882/2015	MAHANAGAR GAS LTD -Vs- CCE MUMBAI - IV	CEN-EX SERVICES /DR	
29	E/85884/2015	MAHANAGAR GAS LTD -Vs- CCE MUMBAI - IV	M.H.Patil /DR	
30	E/87387/2015	MAHANAGAR GAS LTD -Vs- CCE MUMBAI - II	IP/DR	
31	E/85147/2017	MAHANAGAR GAS LTD -Vs- CCE MUMBAI - II	CEN-EX SERVICES /DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**